

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 311 of 2018 in IA 201 of 2018 in

CP (IB) No. 197/NCLT/AHM/2017



Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018**

Name of the Company: Pinakin Shah, RP of Meridian Extrusions Pvt Ltd.
V/s.

Usmanbhai Kasambhai Sindhi & Ors.

Section of the Companies Act: Section-14 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAMESH MISHRA	ADVOCATE	PINAKIN SHAH RP OF MERIDIAN EN.	
2.	ISHAN P. SHAH	Adu.	USMANBHAJI KASAMBHAI	
	Jaimin R. Dave			

ORDER

Advocate Mr. Ramesh Mishra and Advocate Mr. Ishan Shah is present for the Pinakin Shah RP of Meridian Extrusions Pvt. Ltd. Advocate Mr. Jaimin Dave is present for the Usmanbhai Kasambhai.

On the request of both sides, the matter is adjourned.

List the matter on 09.10.2018


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 28th day of August, 2018


HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL